# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-336/2018 IN OA-1855/2011

### New Delhi, this the 31st day of May, 2018

Hon'ble Mr. Justice Dinesh Gupta, Chairman, Hon'ble Mr. K.N. Shrivastava, Member (A)

> Mehar Chand, S/o Late Shri Ram Swaroop, R/o F-542, Mahipalpur, New Delhi-10037. ... Petitioner

(through Sh. N.K. Asthana)

### Versus

- Shri Durga Shankar Mishra, Secretary, Ministry of Urban Development, CPWD, Govt. of India, Nirma Bhawan, New Delhi-110001.
- Shri Anshu Prakash,
   Chief Secretary, Govt. of Delhi,
   IP Estate, New Secretariat, New Delhi-110002.
- Shri Veer Sen, Chief Engineer (South), and Deputy Director General (NR) Office of Special Director General (NR) CPWD, 100, Sewa Bhawan, R K Puram, New Delhi-110066.

## ORDER (ORAL)

#### Hon'ble Mr. K.N. Shrivastava, Member (A)

After arguing for some time, learned counsel for the petitioner seeks leave of the Tribunal to withdraw this CP. Prayer allowed.

This CP is thus dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

Respondents

/ns/